

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI
ORDER**

The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Sh Dashrath Kumar EC:2333 Sr. JA	Branch Incharge Account and Fine & Audit	Reader in the court of Sh. Snehil Sharma; MM (NI Act) Digital Court
2.	Sh. Ghanshyam Kumar Divedi EC:22411321 JA	Reader cum Ahlmad in the court of Sh. Snehil Sharma, MM(NI Act) Digital Court	Ahlmad in the court of Sh. Snehil Sharma, MM(NI Act) Digital Court
3.	Ms Poonam Sharma EC:97979427 Sr.JA	In the Office of CMM, Karkardooma	Reader in the court of Sh. Sachin, MM (Digital Traffic Court)
4.	Sh. Kamal Kumar, EC: 55717512 J.A.	In the Office Pool, North-East, Karkardooma	Ahlmad in the court of Sh. Sachin, MM (Digital Traffic Court)
5.	Ms. Ms. Hema Kumari EC: 70613991 JJA	In the Office of CMM, Karkardooma	Asstt. Ahlmad in the court of Ms. Arushi Parwal, MM (Mahila Court)-02
6.	Sh. Amit Kumar Bhadri EC: 11103798 JJA	Asstt. Ahlmad in the court of Ms. Arushi Parwal, MM(Mahila Court)-02	Ahlmad in the court of Ms. Arushi Parwal, MM(Mahila Court)-02
7.	Sh. Yashbir EC:40964638 JJA	Asstt.Ahlmad in the court of Sh. Sachin, MM (Digital Traffic Court)	JJA in E-sewa Kendra, North-East District, Karkardooma Courts
8.	Sh.Gokul Singh Negi EC:62979850 JA	In the Office Pool, North East, Karkardooma	In the Office of CMM, North-East, Karkardooma

Note:- 1. Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

2. Sh. Amit Saxena, AAO/DDO will look after the work of Accounts Branch and Fine & Audit Branch in place of Sh. Dashrath Kumar, SJA.

3. Sh. Nand Kishore, EC No:10989, JA/Ahlmad in the court of Ms. Arushi Parwal, MM (Mahila Court-02), NE/KKD who is running ABSENT from his duties shall report in Admn. Branch/Office Pool North-East District, as and when he resumes back his duties.

(Virender Kumar Bansal)


Principal District & Sessions Judge
North-East District, KKD Courts/Delhi.

No. 5644-5657 /P&T/Admn./NE/KKD/2023

Dated 08/08/2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-I & II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell, Vigilance Cell, Litigation Branch.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.


08.08.2023

(Virender Kumar Bansal)
Principal District & Sessions Judge
North-East District, KKD Courts/Delhi.

website